

SHRI K. D. MALAVIYA: It is a difficult problem. The Council of Scientific and Industrial Research examined this question and then referred it to a committee. That committee made certain recommendations and on that basis some fresh points are being considered. So, the report has not yet been submitted.

अलमोड़ा जिले में एक गांव का जमीन में धंसना

*२७१. डा० रघुबीर सिंह (श्री नवाब सिंह चौहान की ओर से) : क्या प्राकृतिक संसाधन और वैज्ञानिक गवेषणा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को सूचना है कि उत्तर प्रदेश के अलमोड़ा जिले में भारत तिब्बत सीमा पर एक गांव जमीन में धंसता जा रहा है;

(ख) यदि हां तो क्या भारतीय भौमिकी विभाग ने इसके कारणों के सम्बन्ध में कोई जांच कराई है; और

(ग) यदि उपर्युक्त भाग (ख) का उत्तर हां में हो तो वे कारण क्या हैं ?

t [SINKING OF A VILLAGE IN ALMORA DISTRICT

*271. DR. RAGHUBIR SINH (ON BEHALF OF SHRI NAWAB SINGH CHAUHAN) : Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state:

(a) whether Government are aware that a village on the Indo-Tibetan border in Almora District, Uttar Pradesh, is sinking;

(b) if so, whether the Geological Survey of India has made any investigation into the causes of its sinking; and

(c) if the answer to part (b) above be in the affirmative, what are those causes?]

प्राकृतिक संसाधन मंत्री (श्री के० डी० मालवीय) : (क) से (ग), भारतीय भौमिकी सर्वेक्षण विभाग को यू० पी० सरकार से इस सम्बन्ध में एक रिपोर्ट मिली है। अनुकूल मौसम होने पर इसकी जांच पड़ताल की जायेगी।

t[THE MINISTER FOR NATURAL RESOURCES (SHRI K. D. MALAVIYA) : (a) to (c). A report to this effect from the Government of U.P. has been received by the Geological Survey of India. It will be investigated as soon as weather conditions permit.]

SHRI S. N. MAZUMDAR: If the village is sinking, may I know whether any arrangement has been made to shift the people residing in that village to a safe place and whether the hon. Minister has any information as regards that?

SHRI K. D. MALAVIYA: So far as security and shifting of those people are concerned, that is the job of the State Government. We are concerned with examining the geological conditions under which the sinking is reported to have occurred. Now, most probably next month when the rains abate we shall send our party who will report to us. Then only we will be able to know what the position is.

SHRI GOPIKRISHNA VIJAIVAR-GIYA: How much area is sinking? Is it big or is it only a small area?

SHRI K. D. MALAVIYA: We have no information.

MR. CHAIRMAN: Questions are over.

WRITTEN ANSWERS TO QUESTIONS

APPLICATIONS FOR ADMISSION INTO INDIAN INSTITUTE OF TECHNOLOGY, KHARAGPUR

♦275. SHRI V. C. KESHAVA RAO: Will the Minister for EDUCATION be pleased to state:

(a) the number of applications received by the Indian Institute of Technology, Kharagpur from each State for admission into the various courses for the year 1956-57;

(b) how many of the applicants have been selected; and

(c) what is the basis of their selection?

THE MINISTER FOR EDUCATION (MAULANA ABUL KALAM AZAD) : (a) to (c). A statement giving the required information is placed on the

•English Translation.

Table of the House. [See Appendix XIV, Annexure No. 36.]

**RAILWAY AND POSTS AND TELEGRAPHS
EMPLOYEES IN THE TERRITORIAL ARMY**

113. SHRI M. GOVINDA REDDY: Will the Minister for DEFENCE be pleased to state:

(a) how many Railway and Posts and Telegraphs employees joined the Territorial Army for training during 1955; and

(b) what was the period and what were the timings of such training?

THE MINISTER FOR DEFENCE ORGANIZATION (SHRI MAHAVIR TYAGI): (a) 133 Railway employees and 121 Posts and Telegraphs employees were recruited to the Territorial Army during 1955.

(b) Training in the Railway and P. and T. units of Territorial Army is imparted for 30 days continuously every year. Training is arranged in convenient batches throughout the year to prevent dislocation of the normal civil work done by these employees.

**CENTRAL GOVERNMENT SERVANTS IN THE
TERRITORIAL ARMY**

114. SHRI M. GOVINDA REDDY: Will the Minister for DEFENCE be pleased to state:

(a) the number of Central Government servants other than those of the Railways and the Posts and Telegraphs Department who joined the urban units of the Territorial Army during 1955 for training; and

(b) the duration and timings of such training?

THE MINISTER FOR DEFENCE ORGANIZATION (SHRI MAHAVIR TYAGI): (a) 420 such Government servants were recruited during 1955.

(b) Territorial Army personnel are liable to undergo recruit training in the first year and annual training every year. Training is given by the units under local arrangements. Training in the urban units, other than P. and T. and Railway units, is given on a part-time basis, outside office hours and on Sundays and other holidays. Every four hours of training is counted as a day. The period of recruit training is 32 days (128 hours) of which at least four consecutive days have to be spent in a camp. The period of annual training is subject to a minimum of 30

days (120 hours) and a maximum of 60 days (240 hours) including embodiment in an annual camp for not less than four consecutive days.

CHIRAGH DELHI FORT, DELHI

115. SHRI M. VALIULLA: Will the Minister for EDUCATION be pleased to state:

(a) whether it is a fact that the wall of Chiragh Delhi Fort, one of Delhi's ancient monuments, near Kalkaji is in a crumbling state; and

(b) whether it is proposed to declare it a protected monument; if not, why not?

THE MINISTER FOR EDUCATION (MAULANA ABUL KALAM AZAD): (a) Damage to an old gateway at Chiragh Delhi has come to the notice of Government, but it is not a protected monument.

(b) No, Sir, as it is not considered of sufficient archaeological or historical importance.

**REPLACEMENT OF THE FLAGSHIP
"DELHI" BY THE CRUISER "NIGERIA"**

116. SHRI M. VALIULLA: Will the Minister for DEFENCE be pleased to state:

(a) whether the flagship "Delhi" would be replaced by the cruiser "Nigeria" purchased from Britain; and

(b) if so, what are the reasons for the change?

THE MINISTER FOR DEFENCE ORGANIZATION (SHRI MAHAVIR TYAGI): (a) On arrival in India, "NIGERIA" (to be renamed INS "MYSORE") will become the flagship of the Indian Navy instead of INS "Delhi", which, however, will not go out of service.

(b) As INS "MYSORE" will be the most modern and the most heavily armed ship in the Indian Navy, it will be only appropriate that she should wear the flag of the Flag Officer (Flotilla), Indian Fleet.

**GRANT OF VISA TO "WORLD CITIZEN" MR.
GARRY DAVIS**

117. SHRI M. VALIULLA: Will the Minister for HOME AFFAIRS be pleased to state:

(a) whether Mr. Garry Davis who is styled as World Citizen No. 1 visited India recently;